

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.144/Chd/Hry/2020

Under Section 7 of the IBC, 2016

In the matter of:-

Reliance Commercial Finance Limited

...Petitioner-Financial Creditor

Versus

Radiant Hues CRM Solutions Pvt. Ltd.

....Respondent-Corporate Debtor

The Hon'ble Members are on leave, hence the matter is
adjourned to 03.05.2021.

Sd/-
Court Officer

April 16, 2021
AV